negotiations are at an advanced stage of finalisation.

[English]

Border Dispute with China

24. SHRI BALASHEB VIKHE PATIL:

SHRIMATI JAYANTI PATNAIK:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the progress made so far in solving the border dispute with China;
- (b) whether any talks have been held at official level in this regard during the last six months; and
 - (c) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) During the talks that have been held, issues have been clarified and it has been agreed that efforts should be continued for a peaceful, negotiated settlement of the boundary question. It was also agreed that meanwhile peace and tranquility should be maintained along the border.

- (b) No, Sir.
- (c) Does not arise.

[Translation]

Production of Heavy Water by Tuticorin Heavy Water Project

25. SHRI RAM DHAN:

SHRI BALWANT SINGH RAMOOWALIA:

SHRI R.M. BHOYE:

Will the PRIME MINISTER be pleased to state:

- (a) the production capacity of Tuticorin Heavy Water Plant;
- (b) the actual annual production of the plant;
- (c) the annual loss, if any, being suffered by this plant due to non-utilisation to its

full capacity; and

(d) the remedial efforts made so far in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) The production capacity of Tuticorin Heavy Water Plant is 49 MTs per annum.

- (b) and (c). Commensurate with inputs, the plant has achieved satisfactory levels of production and the economics of production are reasonable.
- (d) Certain modifications already effected have resulted in improved performance of the plant. With the completion of installation of gas recirculator, production rate is expected to improve further.

[English]

Purchase of Wireless Sets by Delhi Police

26. SHRIMATI MADHUREE SINGH:

DR. G.S. RAJHANS:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Police has purchased wireless sets from a public sector undertaking between 1977 and 1983 to the tune of lakhs of rupees which are lying unused since then:
 - (b) if so, the details thereof; and
- (c) the steps Government propose to take to bring in the use of these wireless sets?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c). 17 Wireless sets were purchased from M/s. BEL, Bangalore (a Public Sector Undertaking) between 1977 to 1983. These sets were found having low sensitivity, audio whistle and frequency drift soon after their operation. Defects in